- (b) whether the Central Government have given any incentives in this regard; and
 - (c) if so, the nature thereof?

Written Answers

The Deputy Minister in the Ministry of Community Development and Cooperation (Shri B. S. Murthy): (a) It is estimated that cooperatives would have marketed foodgrains worth Rs. 40 crores, on ownership and agency basis, during the year 1963-64 against foodgrains worth Rs. 32 crores marketed during the year 1962-63. The Kharif crop has just started arriving in the market. Cooperatives are expected to undertake marketing of foodgrains on a larger scale during the year 1964-65.

- (b) Yes, Sir.
- (c) (i) Under a new scheme of outright purchases of agricultural produce by selected marketing cooperatives, Government will contribute at the rate of 2 per cent of the value of outright purchases. This contribution will be available, subject to certain conditions, for writing off losses arising out of such transactions. Half the cost of the contribution will be met by Central Government, the balance being provided by the concerned State Governments
- (ii) Cooperative marketing societies selected for making outright purchases of agricultural produce including foodgrains will get additional State Government contribution to their share capital at the rate of Rs. 25,000 per society. 75 per cent of the amount of such additional contribution of such additional contribution of share capital will be provided by the Central Government to the States.

Co-operative Sugar Factory at Kamalapur

- *38. Shri Sivamurthi Swamy: Will the Minister of Food and Agriculture be pleased to state:
- (a) the period for which the applications for granting licences to start cooperative sugar factories at Kamalapur, District Bellary and Gangawati,

District Raichur in Mysore State are pending; and

(b) the reasons for the delay in disposing of these applications?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a). The application for starting a cooperative sugar factory at Kamalapur, District Bellary was received in May, 1960 while no application for the establishment of a cooperative sugar factory at Gangawati is pending.

(b) The consideration of the application for a factory at Kamalapur along with others received after 31st March 1960 was deferred in consequence of a decision to suspend licensing in the sugar industry due to surplus sugar conditions. When licensing was resumed in June, 1963, this application along with others received upto 29th February, 1964 was taken up and is under consideration.

Loan for Agricultural Purposes

Shri Vidya Charan Shukla; Shri Uikey; Shri Hukam Chand Kachhavaiya;

| Shri Bade: 39. \ Shri Chandak:

Shri Chandak: Shri Bakliwal: Shri Wadiwa:

Shri Surya Prasad: Shri R. S. Tiwary: Shri J. P. Jyotishi:

Will the Minister of Food and Agriculture be pleased to state:

- (a) whether the request of Madhya-Pradesh Government for the allotment of funds for long, medium and short term loans for agricultural purposes during 1963-64 was fully met;
- (b) if not, the reasons therefor; and
- (c) the steps being taken during the current year to meet fully the requirements of the State in this regard?

The Minister of Food and Agriculture (Shri C. Subramaniam): (a) and (b): The requirement of funds for long and medium term loans was met in full. The State Government could not in fact spend the entire amount allocated

The request for funds for short term loans could not be met in full as it was made towards the end of the year when the provision for such loans in the Central Budget had very nearly been exhausted. To meet all the pending requests, including that of the Madhya Pradesh Government, a prorata distribution was made out of the balance amount.

(c) Every effort will be made to meet the requirements in full.

Buckingham Canal

- *40. Shri R. Ramanathan Chettiar: Will the Minister of Transport be pleased to state:
- (a) the progress made so far in regard to the improvement in the Buckingham Canal in the light of the recommendations made by the Inland Water Transport Committee; and
- (b) the reasons for taking so long in coming to a decision on this vital inland navigational project in the South?

The Minister of Transport (Shri Raj Bahadur): (a) and (b). In pursuance of the recommendations of the Inland Water Transport Committee, the Government of Madras have undertaken certain civil works on the Buckingham Canal. An expenditure of Rs. 10.12 lakhs is reported to have been incurred in this connection upto 30th June, 1964. The Government of Andhra Pradesh in Madras have stated that action for acquiring dredgers, is being taken by them.

Taccavi Loans

Shri P. Venkatasubbaiah:
Shri Yashpal Singh:
*41. Shri Ravindra Varma:
Shri Gokulanda Mohanty:
Shri Rama Chandra Mallick:

Will the Minister of Community

Development and Co-operation pleased to state:

- (a) whether all the State Governments have consented to route the taccavi loans given to farmers for productive purposes through cooperatives;
- (b) if so, when the scheme will be implemented; and
- (c) whether any assessment has been made regarding the quantum of taccavi loans to be routed through co-operatives in all the States?

The Deputy Minister in the Ministry of Community Development and Co-operation (Shri B. S. Murthy):

(a) The policy decision to channel all assistance to farmers for productive purposes through cooperative organisations was taken in consultation with the state governments who have generally agreed to this in principle.

- (b) The Government of India has advised state governments to implement the policy according to a carefully worked out phased programme after taking into consideration the level of cooperative development of each area.
- (c) The quantum of taccavi loans to be routed through cooperatives will depend on the provision made in the budget of the state governments for the grant of taccavi loans, the size of the areas where the policy is to be implemented and the particular schemes transferred to cooperatives.

Buffer Stocks of Foodgrains

*42. Shri P. R. Chakraverti:

Shri P. C. Borooah:
Shri Hukam Chand
Kachhavaiya:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether a panel of experts on agricultural administration recently set up by Government have drawn up a scheme for building up buffer